

IN THE SUPREME COURT OF INDIA

INHERENT JURISDICTION

CONTEMPT PETITION (CRL.) NO.4 OF 2020

ADITYA KASHYAP

... PETITIONER

VERSUS

RACHITA TANEJA

... CONTEMNOR/  
RESPONDENT

**O R D E R**

The petitioner, a student of law, has filed this petition for initiating proceedings for contempt for publishing contemptuous posts on social media which allegedly scandalise and undermine the authority of this Court. The petitioner has filed this contempt petition after obtaining consent of learned Attorney General for India. Learned Attorney General for India while giving his consent by letter dated December 1, 2020 recording his satisfaction states"

"..... .."

I am satisfied that each one of the tweets with the cartoons attached to them is in contempt of the Supreme Court of India, and hence I give my consent to initiate proceedings under the Contempt of Courts Act, 1971 in regard to each one of the

tweets.”

Issue notice returnable within six weeks. The  
contemnor-respondent not to appear in person.

.....J.  
( ASHOK BHUSHAN )

.....J.  
( R. SUBHASH REDDY )

.....J.  
( M.R. SHAH )

NEW DELHI,  
DECEMBER 18, 2020.

ITEM NO.40  
[FOR ORDERS]

Court 7 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(Cr1.) No. 4/2020

ADITYA KASHYAP

Petitioner(s)

VERSUS

RACHITA TANEJA

Respondent(s)

Date : 18-12-2020 This petition was called on for orders today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE R. SUBHASH REDDY  
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

Mr. P.S. Narasimha, Sr. Adv.  
Mr. Nachiketa Joshi, Adv.  
Mr. Namit Saxena, AOR  
Mr. Pushpinder Nanda, Adv.  
Ms. Priyanka Das, Adv.  
Ms. Anshul Sharma, Adv.  
Mr. Sahil Monga, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Issue notice returnable within six weeks in terms of the signed order. The contemnor - respondent not to appear in person.

(MEENAKSHI KOHLI)  
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)  
BRANCH OFFICER

[Signed order is placed on the file]